

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2476  
ANSWERED ON:16.08.2004  
LAND REFORMS  
Rao Shri Devarakonda Vittal

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) Whether the Government propose to put land reforms on the fast track;
- (b) If so, the details thereof;
- (c) Whether the Government is finding a mechanism to end litigation that puts on hold the farmer`s right to plough his own land; and
- (d) If so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a)&(b) : Land Reforms is an ongoing process.State Governments are advised by the Ministry of Rural Development, Department of Land Resources in the periodic conferences of Revenue Ministers/Revenue Secretaries to expedite Land Reforms. The progress of Land reform is monitored by Quarterly Progress Report,

(c)&(d) : State Governments are advised to take effective steps to get the land-dispute cases disposed off by Special efforts.